

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 564/(MAH)/2017

CORAM:

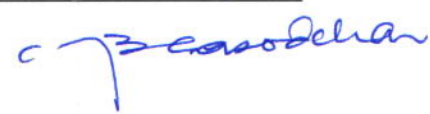
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Phaltan Infrastructure Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MILIND KASTDEKAR	PRACTISING company secretary for petitioner	

ORDER

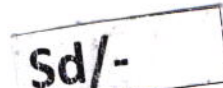
C.P. No. 564/252(1)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Report of the ROC is on record.
3. The Learned Representative is seeking time to file Annual Returns, also to file the latest account statement and balance sheet of the Company.
Time is granted. Adjourned to **30.01.2018**.



BHASKARA PANTULA MOHAN
Member (Judicial)

01.01.2018
aah



M.K. SHRAWAT
Member (Judicial)